Government are going to take to recover the amount due to us from Pakistan in view of our men being made prisoners there.

SHRI BIPINPAL DAS: This question does not arise out of this Question.

DR. RAMKRIPAL SINHA: This is directly related, Sir.

SHRI SUBRAMANIAN SWAMY: Sir, would the Minister agree with me and give the corresponding information that after the Simla Agreement the Government of India have taken steps after steps to concede the various demands of Pakistan, whether it was the question of territory, rupee or water? Question? In this atmosphere of appeasement the Pakistanis have refused to pay the allowances that you paid to their armed forces. Don't you think that the time has come for you to take some retaliatory action so that Pakistan is able to understand that you are going to be serious about it?

SHRI BIPINPAL DAS: We have not followed any policy of appeasement in this regard. As regards the other point I may inform the hon. Member that we believe in settling matters through peaceful negotiations.

SHRI BHUPESH GUPTA: Do I understand, after this question having been asked by Mr. Swamy, that the Government will not be provoked by this kind of questions or similar other questions and also do I understand in this connection that in settling these matters on the basis of bilateralism which is the main theme of the Simla Agreement, the Government will take into account the larger aspects of Indo-Pak relations, especially when there are some little signs of improvement as a result of resumption of trade and tele-communication?

SHRI BIPINPAL DAS: I do not know what is the question is. In our negotiaions we certainly take into account the larger aspects of our relations and which are progressing.

SHRI BHUPESH GUPTA: And you will not be provoked by such questions. I think Mr. Chavan wants to say something.

SHRI Y. B. CHAVAN: We will not be provoked either by what he says ro by what you say or by what anybody else says.

Indo-Pak Relations

"643. SHRI M. P. VARMA: SHRI LOKANATH MISRA: SHRI K. P. SINGH DEO;

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government's attention has been invited to a statement reported to have been made by the Pakistan Prime Minister, to the effect that his country wanted to normalise its relation with India consistent with national self interest:
- (b) whether Government have received any formal communication in this regard from Pakistan Government; and
- (c) if so, what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) From time to time the Prime Minister of Pakistan is reported to have made statements to the effect that while he wanted to normalise relations with India he wi¹! ensure that Pakistan's interests are fully safe-guarded.

- (b) No, Sir.
- (c) The Government of India is committed to the implementation of the Simla Agreement and, therefore welcomes all steps to normalise relations between India and Pakistan within the framework of that Agreement

[†]The question was actually asked on the floor of the House by Shri Lokanath Misra.

SHRI LOKANATH MISRA: May I know, Sir, whether the Government of India have found out as to what stands in the way of normalisation of relations so far as the national interests of Pakistan and India are concerned and whether there is any conflict between the national interest of Pakistan and normalisation of relations with India? If so, what is that?

SHKI BIPINPAL DAS: Sir, it is very difficult to read the mind of Pakistan in this matter. So far as we are concerned, we do not see there is any obstacle.

SHRI LOKANATH MISRA: My question is whether Government of India have been able to find out what the points of conflict are between the so-called interest of Pakistan and the normalisation of relations with India.

SHRI BIPINPAL DAS: So far as we are concerned we do not see any conflict between the national interest of India and Pakistan and any obstacle in the normalisation of relations. We want to proceed in that direction.

SHRI LOKANATH MISRA: That was not my question at all. I am soriy, I have not been able to drive at the question even. My question was whether the Government of India have been able to find out as to what appears to Mr. Bhutto as the points standing between the national interest of Pakistan and the normalisation of relations with India.

SHRI BIPINPAL DAS: We do not indulge in probing into the minds of Pakistani leaders.

SHRI LOKANATH MISRA: May I know whether it would not be in the interests of both nations to find out what these points are? India as such is not at all interestd in the internal affairs of Pakistan. Therefore, there could not be any impeding factor in the normalisation of relations between India and Pakistan and safe-

guarding Pakistan's internal interests. What are the points that really stand in the way of normalisation of relations between India and Pakistan?

SHRI BIPINPAL DAS: The Prime Minister of Pakistan says that he is interested in normalising relations and their representatives when they come and talk to us repeat the same thing that they are interested in normalising relations. Therefore, it is not possible for us to prob deeper into the minds of Pakistanis. I hope Mr. Misra will take upon himself the responsibility of finding it out.

SHRI LOKANATH MISRA: If the Government wants to entrust that to the opposition Members then there is nothing like that.

MR. CHAIRMAN: You can discuss it.

SHRI BHUPESH GUPTA: In that case there would be unemployment there.

SHRI KRISHAN KANT: May I know from the hon. Minister whether he has seen the press reports and reports by many persons from Hong Kong that the normalisation of relations by India with Pakistan and by India with China is correlated and that some talks have been going on obout the exchange of Ambassadors. One of the points being considered by China is that unless Pakistan sends its High Commissioner here, China will not send one. May I know whether the Government has come to know of any such issues which are cropping up between China and Pakistan and between India and China in regard to the normalisation of relations?

SHRI BIPINPAL DAS: All kinds of reports appear in the press from various quarters.

SHRI KRISHAN KANT; What is your reaction?

BIPINPAL DAS: Our view is that we want to settle matters with other countries on a purely bilateral basis, whether it is 'reig/atdmg relations' with Pakistan or with China.

श्री रबी राय : अध्यक्ष महोदय, मैं मंत्री महोदय से जानना चाहता हं कि क्या उनको मालुम है कि बंगला देश के युद्ध के बाद जो लीग पाकिस्तान के गुजरात ग्रीर राजस्थान में बस गये हैं ग्रीर बावजद इसके कि भड़ो साहब ने दो इमिसरी भेजे सिंध और नेशनल ग्रसम्बली के सदस्य जो थे, उनसे मिलने के बाद भी उन लोगों ने मना कर दिया कि हम लोग पाकिस्तान नहीं जाना चाहते, तो मैं मंत्री महोदय से जानना चाहता हूं कि यह जो लोग हिन्दुस्तान में वस गये हैं और हिन्द्स्तान की नःगरिकता की मांग कर रहे हैं उन के लिए क्या मंत्री जी बतायेंगे कि उनका मामला कब तक लटका रहेगा और कब तक उनको आप सिटीजनशिप देंगे ?

SHRI **BIPINPAL** DAS: It is all a matter of detail and I would request the hon. Member to put a separate question.

SHRI KHURSHED ALAM KHAN: This is more a human question. There are many persons in Pakistan as well as in this country who are anxious to visit friends and relations on either side. Apart from this, there is a lot of tourist overland traffic which crosses over from Pakistan to India. Mr.y I know how soon travel facilities will be restored between Pakistan and this country, so that there is no restriction in the- movement of traffic from this country to that?

SHRI BIPINPAL DAS: We have already arrived at some agreement.

श्री प्रकाशबीर शास्त्री: ग्रमी पीछे लाहीर और दिल्ली में पाकिस्तानी प्रति-निधिमंडल के साथ भारतीय विदेश विभाग के कमैचारियों या अधिकारियों की कुछ वातचीत हुई है और उसमें व्यापारिक बढाने ग्रौर वैज्ञानिक सम्बन्ध बढाने के लिए भी बातचीत हुई है। मैं जानना चाहता हं कि इन दोनों बातचीतों में विशेष रूप से मख्य वाधायें क्या रहीं जिस के कारण कि यह बातचीत किसी अंतिम परिणाम पर नहीं पहुंच सकी ? और दसरी बात मैं यह जानना चाहता हं कि क्या इन दोनों स्थानों की बातचीत के परिणामस्वरूप भारत सरकार का विदेश विभाग इस फिट से आश्वस्त है कि शीघ्र ही भारत और पाकिस्तान के बीच राजदत स्तर के सम्बन्ध स्थापित हो जावेंगे ? यदि नहीं तो कब तक उन के स्थाप्ति होने की संभावना है?

SHRI BIPINPAL DAS: Agreements on other matters must precede before we go to establish or resume diplomatic relations. And the hon. Member knows very well that meanwhile we have come to an agreement on the repatriation of the POWs. and civil internees; we have also come to an agreement on travel, telecommunications, postal matters and on protocol on trade. We have also arrived at some understanding on radio propaganda. The only immediate matter that has been pending is regarding air-flights and overnights, and we are proceeding with that matter. Step by step we are proceeding towards agreement on various issues. After everything is completed, certainly this matter of resumption of diplomats relations will be taken up.

श्री प्रकाशवीर शास्त्री : ग्रापने मेरा प्रश्न सुना होगा, मैं उसे थोड़ा स्रौर स्पष्ट कर दं। ग्राज दोनों देशों के वैमानिक सम्बन्ध इसलिए नहीं स्थापित हो रहे हैं कि ब्राप ने समाचार पत्नों में पढ़ा होगा कि भारतीय प्रतिनिधि मंडल ने उनके सामने यह बात रखी कि हमारा एक विभाग जो लाहीर के हवाई ब्रह्ने पर जलाया गया था उसका कंपेंसेशन पाकिस्तान दे। जब तक वह नहीं देता तब तक वैमानिक सेवायें आरम्भ नहीं हो नकेंगी। तो क्या इस तरह की कठिनाई बीच में थी जिससे बातचीत आगे नहीं चल सकी और जो अब तक की बातचीत है उसके परिणामस्वरूप हम कव तक आशा कर सकते हैं कि भारत ग्रीर पाकिस्तान के बीच राजदूत स्तर के सम्बन्ध स्थापित हो सकते इन बातचीतों के परिणामस्वरूप ?

SHRI BIPINPAL DAS; So far as the first point is concerned, the hon. Member is quite correct that this is one of the issue, that is yet to be settled between us and we hope that when the Pakistan delegation comes to Delhi very soon this matter will be settled, and only after the settlement of the issues the question of the resumption of diplomatic relations will be taken up.

SHRI SY1D NIZAM-UD-DIN: The hon. Minister may be well aware that Pakistan is intending to integrate the Pakistan-occupied territory of Kashmir with the rest of Pakistan. Is the Government of India free to take up this issue with Pakistan when the delegations meet to talk over the matter of normalisation of relationship?

SHRI BIPINPAL DAS: The issue of Kashmir is one of the items to be discussec: under the Simla Agreement. That will come up in due course.

SHRI SYED NIZAM-UD-DIN: My point is that this territory is an integral part of India? So, when that parr is sought to be integrated with Pakistan, is it not very essential that that matter should be taken up before the normalisation of relations takes place?

SHRI BIPINPAL DAS: We have made it absolutely clear on this issue that that part which is now to be integrated with Pakistan is under the illegal occupation of Pakistan and that is part and parcel of Indian territory.

श्री ग्रोउम प्रकाश त्यागी : ग्रध्यक्ष महोदय, ग्रभी पाकिस्तान के प्राइम मिनिस्टर ने यह साफ कहा है, और कई पेपसं में भी यह बात ग्रायी है कि भारत ग्रीर पाकिस्तान के बीच मधर सम्बन्ध इसलिए स्थापित होने में श्रगर कोई बाधा है तो वह काश्मीर है। उसकी समस्या है और जो भेख अब्दला से वातचीत चल रही है उन्होंने उस-में भी हस्तक्षेप किया है और कहा है कि भारत सरकार का जो यह कदम है वह गलत है। तो क्या भट्टो साहब ने काश्मीर के ईश्य पर जो हस्तक्षेप किया है उसके सम्बन्ध में भारत सरकार का दिष्टकोण क्या है यह मैं जानना चाहता हूं।

SHKI BIPINPAL DAS: So far as we are concerned—I would repeat what I have said already—we consider that part to bo under the illegal occupation of Pakistan. This is part and parcel of India and this is a matter which has to be settled under the terms of the Simla Agreement.

SHRI HARSH DEO MALAVIYA: In view of the fact that we are really anxious to improve relations with Pakistan and also in view of the fact that trade relations with them have been more or less established, may I put it to the hon. Minister that the Pakistanis arc building a steel plant at Karachi, and Goa being next door, they are keen that iron ore from Goa should be supplied to Pakistan? We

are sending a lot of money on shipping iron ore to Japan. Therefore, may I know from him whether in future trade negotiations with them this aspect would be kept in view? We shall better have trade with Pakistan rather than sending iron ore all the way to Japan.

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SHRI BIFINPAL DAS: This is a valuable suggestion which we will keep in mind.

SHRI SUBRAMANIAN SWAMY: Frequently Radio Pakistan repeats Chinese propaganda that India in col-lusion with the super powers is engaged in the break-up of Pakistan. May I know from the Minister what steps he is taking to counter this propaganda and also on the floor of the House will he give us an assurance that if another Bangladesh type of situation arises the Government of India will not intervene?

SHRI Y. B. CHAVAN: I do not understand the last point. Please make it c'ear.

SHRI SUBRAMANIAN SWAMY: Obviously some people in Pakistan are engaged in the propaganda that India is interested in the break-up of Pakistan in collusion with superpowers. I hope you have listened to the Radio Pakistan. You will hear the propaganda over and over again. Will you give an assurance to Pakistan that you will never do this in future so that better relations start?

SHRI Y. B. CHAVAN: It seems that Mr. Swamy has become a victim to the Pakistan propaganda when he says that; this is the vicious propaganda. We do not take cognizance of this propaganda.

SHRI BHUPESH GUPTA: I should like, first, to seek a clarification. Has Mr. Chavai decided to leave all the questions to $b_{\rm e}$ answered by the Deputy Minister in order to train him in answering questions because he was accustomed to asking questions so far? If you have decided to train

him today it is all right. Now, Sir, I should like to know from him whether the Government has taken note of the fact that recently the United States held naval exercises in Indian Ocean under the CENTO, called the "Midlink" in order to activise the CENTO thereby to provoke some of the countries which had been party to the CENTO against India and other countries? May I know whether the Government has assessed the repercussions of the CENTO exercises Pakistan in the context of the efforts that are being made on the part of India to normalise and improve the Indo-Pak relations in the spirit of the Simla Agreement, and whether the Americans have been told they should not indulge in this kind of provocative and aggressive action in the Indian Ocean zone which are naturally intended to disturb relations which are improving in the littoral countries and in our region?

SHRI Y B. CHAVAN: About the point whether we have brought to the not'ce of the bigger powers outside the Indian Ocean about this particular exercise, certainly we have brought it to the notice of the U.K. and the American Governments that Ihis type of activities unnecessarily would come in the way of normalisation of our relations with Pakistan, and this is some thing which should be avoided. This, certainly, has been brought to their notice.

SHRI SARDAR AMJAD ALI: Sir, noirnalisation of relations between India and Pakistan is a welcome subject. Perhaps there will be no two opinions either in our country or in the other country that this tension should not be there. But what I want to know from the hon'ble Minister is whether he is making this exercise of developing our relations with them. On the other hand, we find that Pakistan is making another attempt in the international forum with regard to the concept of the nuclear free zone as also participating in the naval exercises in the Indian Ocean. How do

you reconcile these two? May I know what sort of reaction we have expressed to the Pakistan Government *visa-vis* our relations with Pakistan?

SHRI Y. B. CHAVAN: It is a futile exercise on the part of Pakistan. They talk in different voices. When they meet in the U.N. they talk about a nuclear free zone while President Bhutto decides to talk about supply of arms by America. He says that if they do not get arms he will go nuclear. Therefore, it is very difficult to do this impossible task of reconciliation. Why are you worried about it?

Impounding of Passports of Indian Residents Abroad

*644. SHRI BABUBHAI M. CHI-"NA^T.: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government have decided to impound the passports of those Indian residents abroad who remit money to India through compensatory payments; and
- (b) if so, what action Government bave taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) No, Sir.

(b) Does not arise.

SHRI BABUBHAI M. CHINAI: May I know from the hon'ble Minister whether it has come to the knowledge of the Government that such compensatory payments are going on whereby valuable foreign exchange is being lost by India? If so, will he be kind enough to enlighten us whether it is a fact and if it is so what steps has Government proposed to take?

SHRI BIPINPAL DAS: I think this question may better be addressed to the Finance Ministry.

SHRI BABUBHAI M. CHINAI: No, no, I am sorry. This question does

arise out of this because I have asked for compensatory payments. The Minister must know. If he does not know, there is the ex-Finance Minister, who was till recently the Finance Minister, and he must know. I will be satisfied if the reply is given by the junior Minister, but if he does not know, then the senior Minister must come to our rescue.

SHRI BIPINPAL DAS: Sir, the question is about impounding of passports...

MR. CHAIRMAN: That is true.

SHRI BIPINPAL DAS: I will collect the information and let him know.

MR. CHAIRMAN: Next question.

*645. [Transferred to the 18th December, 1974.]

Clearing of chartered ships

*646. SHRI HARSH DEO MALA-VIYA:t SHRI SARDAR AMJAD ALI: SHRIMATI MARGARET ALVA: SHRI N. R. CHOUDHURY: DR. R. K. CHAKRABARTI:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) the amount of foreign exchange paid to the chartered ships that were held up at ports in the country during the years 1972-73 and 1973-74; and
- (b) what steps are being take_Q to improve the clearing of chartered ships at our ports to prevent loss of foreign exchange?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND

tiThe question was actually asked •on the floor of the House by Shri Harsh Deo Malaviya.